

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.02
I.A. No.467/2024 in
C.P. (IB).No.92/BB/2024**

IN THE MATTER OF:

M/s. K12 Techno Services Pvt. Ltd. ... Petitioner
Vs.
M/s. ITW Catalyst Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 10.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Bhavani Kumar
For the Respondent : Shri P.K. Avodhya with Shri Abhilash C.

ORDER

1. Heard the learned Counsels for the Parties.
2. The Ld. Counsel for the Petitioner seeks short accommodation on the ground that the arguing Counsel is not available today.
3. List the matter on **07.08.2024**.

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Puja

**Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)**